

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**

IB-375/PB/2018

IA/1330/2024, IA/1386/2024, IA/1231/2024, IA/1232/2024, IA/827/2021,  
IA/2576/2021, IA/2726/2021, IA/3067/2021, IA/4125/2021, IA/4232/2021,  
IA/5454/2021, IA/5611/2021, IA/6338/2022, IA/1326/2023, IA/1439/2023,  
IA/1677/2023, IA/2567/2023, IA/562/2024, IA/587/2024, IA/588/2024

**IN THE MATTER OF:**

M/s. Bipin Industries Pvt. Ltd.

**....Applicant**

**Vs.**

M/s. ABW Infrastructure Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vipul Ganda, Ms. Avnika Mishra, Ms. Sakshi  
Rastogi, Advs. in IA/4232/2021  
Mr. Kaustubh Prakash, Ms. Prachi Bhatia, Advs. in  
IA/1231/2024, IA/1232/2024  
Mr. Sarad Kumar Sunny, Mr. Keshav Mann, Advs. in  
IA/1326/2023  
Mr. Kulraj Kaur Takkhar, Mr. Simon Benjamin, Advs.  
Mr. Joby p Varghese, Adv. in IA/1439/2023  
Mr. Shivansh Soni, Adv. in IA/1677/2023  
Mr. Lzafeer Ahmad B, Adv. in IA/5611/2021

For the Respondent :  
For the RP : Mr. Ashish Verma, Ms. Salonee Keshwani, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **04.06.2024**.

**Sd/-  
(Court Officer)**